## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/143/(ND)/2017

IN THE MATTER OF:

Mr. Tanu Gupta

.....PETITIONER

SECTION:

Under Section 441 (165)

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

For the Respondent

:

For the R.D. (North)

: Mr. Manish Raj, Company Prosecutor

## ORDER

None appears for the petitioner.

List on 08.9.2017 for the appearance of the petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit